



IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-IV

ITEM No. 418

IB/1226/ND/2019

IA/3387/ND/2024 IA/4932/ND/2023,IA/4933/ND/2023
IA/3032/ND/2023, IA/1412/ND/2023, IA/4496/ND/2021
IA/5029/ND/2021, IA/5127/ND/2021, IA/5941/ND/2021
IA/5644/ND/2022, IA/392/ND/2021, IA/1264/ND/2021
IA/1489/ND/2021, IA/1490/ND/2021, IA/3156/ND/2021
IA/3157/ND/2021, IA/3159/ND/2021, IA/3165/ND/2021
IA/3214/ND/2021, IA/3329/ND/2021, IA/3635/ND/2021
IA/5570/ND/2021, IA/1148/ND/2021

IN THE MATTER OF:

Ashish Bankar	Applicant
Vs.		
M/s Nu Tek India Ltd	Respondent

Under Section 7 of the Insolvency and Bankruptcy Code, 2016.

Order delivered on 19.01.2026

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM

HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant	:	Mr. G.P Madaan Adv. in in IA/3387/ND/2024
For the Respondent	:	Mr. SIDDHARTH SANGAL Advocate with RICHA MISHRA Advocate for the Respondent (SBI) in IA No. 1490/2021: Ms. Leena Tuteja Adv and Ms. Ishita Kadyan Adv. (For Respondent / BSNL) in IA/3157/ND/2021)
For the IT Dept.	:	Mr. Ruchir Bhatia SSC, Mr. Pratyaksh Gupta and Mr. Punit Singhal JSCs, Mr. Himanshu Dutt in IA/392/21 and IA/4933/23 for IT Dept.

ORDER

IB/1226/ND/2019

Ld. Counsel for the Successful Auction Purchaser appeared and submitted that since the Liquidator certificate was cancelled by IBBI on 20.11.2025 and further requested this Tribunal to appoint a new Liquidator to proceed further.



Even, this Tribunal vide order dated 08.03.2024, recorded that Mr. Vineet Aggarwal, who is a liquidator appointed in this matter and his certificate was cancelled by IBBI by proceeding dated 20.11.2023.

In view of the above, this Adjudicating Authority appoints Mr. Parveen Bansal having IBBI Registration Number : IBBI/IPA-001/IP-P00175/2017-18/10344, Email ID : parveen.bansal@pbinsolvency.com, Phone No. 9971593217 as a Liquidator.

Earlier appointed Liquidator, Mr. Vineet Aggarwal is discharged and is directed to hand over all the assets, information and documents to newly appointed Liquidator Mr. Parveen Bansal.

Mr. Parveen Bansal, newly appointed Liquidator is directed to continue the proceedings.

List on **18.02.2026.**

IA/3387/ND/2024,	IA/4932/ND/2023,	IA/4933/ND/2023,
IA/3032/ND/2023,	IA/1412/ND/2023,	IA/4496/ND/2021,
IA/5029/ND/2021,	IA/5127/ND/2021,	IA/5941/ND/2021,
IA/5644/ND/2022,	IA/392/ND/2021,	IA/1264/ND/2021,
IA/1489/ND/2021,	IA/1490/ND/2021,	IA/3156/ND/2021,
IA/3157/ND/2021,	IA/3159/ND/2021,	IA/3165/ND/2021,



IA/3214/ND/2021, IA/3329/ND/2021, IA/3635/ND/2021,
IA/5570/ND/2021, IA/1148/ND/2021

List the above IA's on **18.02.2026**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)
Anurag

Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (JUDICIAL)